

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 186/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th May, 2017, 10.30 A.M

Name of the Company	Naviplast Traders Pvt.Ltyd & Ors. -Versus- R.G.Shaw & Sons Pvt.Ltd.		
Under Section	7	IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) KANISHK KHETAN, ADV PETITIONERS
2) SUMIT BINANI, Interim Resolution Professional

Kanishk Khetan
16/5/17.
Sumit Binani
16/5/17

ORDER

Ld. Counsel for the petitioners and the Interim Resolution Professional (IRP) are present.

IRP, Mr. Sumit Binani has filed the progress report in the case. He has informed that at the first meeting of the committee of creditors, State Bank of India holding 95.56%, informed that due to pending internal approval, they are not in a position to take any decision in the meeting regarding appointment of Resolution Professional and the meeting was posted on 30/05/2017.

(S. Vijayaraghavan)
Member (T)

(Vijai Pratap Singh)
Member (J)